

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-75/1998/4256/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Thaneswar Kalita
Member, MACT No.3,
Kamrup(M), Guwahati.

Dated Guwahati, the 18th July, 2018.

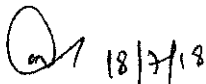
Sub:- **Casual leave with station leave permission.**
Ref:- Email dated Monday 9th July 2018.

Sir,

With reference to the above, I am directed to inform you that your prayer for 3 (three) days casual leave from 19.07.2018 to 21.07.2018 with station leave permission from the evening of 18.07.2018 to the morning of 23.07.2018 has been ~~rejected~~ ^{granted}.

You are allowed to hand over the charge of your Court and Office to the the Presiding Officer, STAT & Member, MACT NO. 1 before proceeding on leave.

Yours faithfully,


JOINT REGISTRAR (VIGILANCE)
